

# THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/26/2021/Rect./170 Dated Shillong, 15<sup>th</sup> March, 2023

## RESULT OF THE SPEED TEST FOR THE POST OF STENOGRAPHER GRADE - II

On the basis of the speed test held on 18.02.2023 for the post of Stenographer Grade – II in the High Court of Meghalaya, the following candidates have been found eligible for the Interview. The final selection of the candidate will depend on the performance in the Interview. The candidates shall report for interview on 27<sup>th</sup> March, 2023 (Monday) at 04:00 P.M. in the High Court premises.

SL. NO.	ROLL NOS.	NAME OF THE CANDIDATES
1.	117	Joycebet Sohtun
2.	138	Sushil Kumar

By Order,

**REGISTRAR GENERAL**

**Memo No.HCM.II/26/2021/Rect./170-A Dated 15<sup>th</sup> March, 2023**

Copy to:

1. Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of his Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of his Lordship.
4. System Analyst for uploading the same in the Official Website of the Registry.
5. Notice Board.
6. Office file.

**REGISTRAR GENERAL**

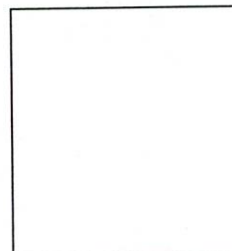
**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

No.HCM.II/26/2021/Rect/171

Dated Shillong, the 15<sup>th</sup> March, 2023

To,

\_\_\_\_\_  
**Roll No:** \_\_\_\_\_



Subject: Call letter.

On the basis of the speed test held on 18.02.2023 for the post of Stenographer Grade – II in the High Court of Meghalaya, you have been found eligible for appearance in the personal interview. You shall report for interview on 27<sup>th</sup> March, 2023 (Monday) at 04:00 P.M. in the High Court Premises.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the interview. One extra passport size photo is also required to be pasted in the Attendance Register.

No candidate will be allowed to appear in the interview without the call letter.

No TA/DA will be paid by the High Court for appearing in the interview.

Yours faithfully,

**REGISTRAR GENERAL**